

**GOVERNMENT OF INDIA
CHEMICALS AND FERTILIZERS
LOK SABHA**

UNSTARRED QUESTION NO:130

ANSWERED ON:20.02.2006

RESTRUCTURING OF BENGAL CHEMICALS PHARMACEUTICALS LIMITED

Khan Shri Sunil

Will the Minister of CHEMICALS AND FERTILIZERS be pleased to state:

- (a) the status of proposal which was approved for restructuring of Bengal Chemicals and Pharmaceuticals Limited (BCPL) during 2004;
- (b) whether the Government has prepared modified revised proposal for restructuring of BCPL;
- (c) if so, the details thereof; and
- (d) the time by which it is likely to be implemented and the amount sanctioned for the purpose?

Answer

THE MINISTER OF STATE IN THE MINISTRY OF CHEMICALS AND FERTILIZERS & MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS (SHRI B.K. HANPIQUE)

(a) to (d): The Board for Industrial & Financial Reconstruction (BIFR) sanctioned the Modified Draft Rehabilitation Scheme (MDRS) for Bengal Chemicals and Pharmaceuticals Limited (BCPL) on 14.01.2004. The revised MDRS has been modified to meet the requirement of the Company and placed before the Board for Reconstruction of Public Sector Enterprises (BRPSE) for their consideration/recommendations.